

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

8

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/283/ (IB)/2017  
NAME OF THE PETITIONER(S) : K. RAMALINGAM  
NAME OF THE RESPONDENT(S) : SGS PETOR ORGANIC LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M/s. GENKON ASSOCIATES -  
T.V. SURESH KUMAR  
K. BALAGANESH.  
COUNSEL FOR RESPONDENT  
99414 59970

K. B. J.

ORDER

TCP 283 IB 2017 No representation for the petitioner. M/s. Genkon Associates filed Vakalat for the respondent. Registry is directed to issue fresh notice to the petitioner. Put up on 22.08.2017 at 10.30 A.M.

Sl/-  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

Sl/-  
(K. ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)